2 Oral Answers [RAJYA SABHA]

श्री परवेज़ हाशमी : सर, वे लोग रोजे पर हैं।

श्री सभापति : आप यह क्या कर रहे हैं। बैठ जाइए।... मैंने कहा कि आप जीरो ऑवर में उठाइए। ...(व्यवधान)... क्वेश्चन ऑवर चलने दीजिए। प्लीज बैठ जाइए...(व्यवधान)... सप्लीमेंट्रीज प्लीज ...(व्यवधान)... Please ask your supplementary question. ...(Interruptions)... We are discussing Question No. 221. ...(Interruptions)... We will allow it in Zero Hour. ...(Interruptions)... Please ask your supplementary question. ...(Interruptions)... We will allow it in Zero Hour. ...(Interruptions)...

श्री नरेश अग्रवाल : सर, एक एम.पी. ने यह किया है ...(व्यवधान)... यह मुद्दा ...(व्यवधान)...

श्री सभापति : बैठ जाइए। नरेश जी, बैठ जाइए। Take it up in Zero Hour. ... (Interruptions)...

श्री नरेश अग्रवाल : सर, यह बहुत महत्वपूर्ण मुद्दा है।

श्री अली अनवर अंसारी : इससे पूरी दुनिया में क्या मैसेज जाएगा? ...(व्यवधान)...

MR. CHAIRMAN: Please take it up in Zero Hour. ... (Interruptions)

SHRI SITARAM YECHURY: Sir, this is a serious issue. Please allow us to raise this in Zero Hour. ...(Interruptions)...

MR. CHAIRMAN: All right. I have already said that. ...(Interruptions)...

बैठ जाइए। क्वेश्चन 221. सप्लीमेंट्रीज पूछिए।

ORAL ANSWERS TO QUESTIONS

Non-functioning of SEZs

*221. SHRI AMBETH RAJAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the Special Economic Zones (SEZs), name and their developers, which have not started functioning despite approval given by Government;

(b) the reasons for their not starting functioning and period for which they are lying non-operational;

(c) the details of the loss of revenue to Government due to non-functioning of SEZs, for whom land and other tax sops were given; and

(d) the action taken by Government in this regard?

Oral Answers

[23 July, 2014]

to Questions

3

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The details of approved non-functional Special Economic Zones (SEZs) is given in Statement-I (*See* below).

(b) Setting up of Special Economic Zones (SEZs) is a long term process and time for completion of project depends on several issues. The reasons for not being able to operationalise the SEZs include changed fiscal incentive regime for SEZs, difficulty in achieving contiguity of land, global recession, delay in approvals from statutory/State Government bodies and delay in environmental clearance, etc.

(c) The SEZ is cancelled/de-notified subject to payment of all applicable duties and tax benefits availed by the Developer and receipt of No-Objection Certificate (NOC) from the concerned State Government. The loss is more in terms of lost opportunity in creation of additional economic activities, generation of jobs and their contribution to exports.

(d) Review of functioning of SEZs is an on-going process and on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, Government periodically takes necessary measures so as to facilitate speedy and effective implementation of SEZ Scheme.

Statement-I

S1.	Name of the	Location	Туре	State	Area	Date of	Remarks
No.	Developer			code	(hectares)	Notification	
1	2	3	4	5	6	7	8
Andhra	Pradesh						
1.	Sanghi SEZ Pvt. Ltd.	Village Koheda, Ranga Reddy District, Andhra Pradesh	IT/ITES	AP	202.4	12th Dec. 2006	
2.	Whitefield Paper Mills Ltd.	Tallapudi Mandal, West Godavari District, Andhra Pradesh	Writing and printing paper mill	AP	109.81	22nd Dec. 2006	
3.	Emaar Hills Township Private Limited	Manikonda Village, Rajendra- nagar Mandal, Ranga Reddy Distri Andhra Pradesh	IT/ITES ct,	AP	10.33 (add 3.14and De-notified-2.95) Total 10.52	10th April 2007/ 19th May 2010	

List of Non-functional SEZs (as on 31.3.2014)

4.	Brahmani Infratech Private Limited	Mamidipalli Village, Sarroornagar Mandal, Ranga Reddy District, Andhra Pradesh	IT/ITES	АР	60.7	14th April 2007		Oral Answers
5.	Kakinada SEZ Private Limited	Ramanakkapeta and A. V. Nagaram Villages East Godavari District, Kakinada, Andhra Pradesh	Multi- 5, product	АР	1035.6688	23rd April 2007		
6.	Rudradev Infopark Pvt. Ltd.	Kistapur & Antharam Villages, Chevella Mandal, Ranga Reddy District, Andhra Prades	IT/ITES h	АР	12.25	28th May 2007		[23 July, 2014]
7.	Satyam Computer Services Limited	Thotlakonda Hills, Visakhapatnam District Andhra Pradesh	IT/ITES	АР	20	1st June 2007/ 17th April 2007	De-notification approved by BoA dated 31st May, 2011	
8.	Stargaze Properties Pvt. Ltd.	Kancha Imarat, Raviryal village, Maheshwaram Mandal, Ranga Reddy District, Andhra Pradesh	IT/ITES	АР	68.96	1st June 2007		to Questions 5

1	2	3	4	5	6	7	8
9.	Mahaveer Skyscrapers Limited	Chevella Village, Besides Faraha Engineering College Ranga Reddy Distric Andhra Pradesh		АР	22-78	6th June 2007	
10.	Neogen Properties Pvt. Ltd.	Thumkunta and Gollapuram Villages Hindupur Mandal, Anantapur District, Andhra Pradesh	Apparel Sector	АР	141.65	13th June 2007	De-notifica- tion approved by BoA dated 14th January, 2011
11.	Information Technology and Communication Department (IT and C), Government of Andhra Pradesh through Hyderabad Urban Development Authority (HUDA)	Kokapet Village, Serilingampalli Mandal, Ranga Reddy District in the State of Andhra Pradesh	IT/ITES	АР	47.6	13th June 2007	
12.	Maytas Ventures SEZ Private Limited	Gundla Pochampalli Village, Medchal Mandal, Ranga Redo District, Andhra Pradesh	IT/ITES ły	АР	14.15	13th June 2007	De-notification approved by BoA dated 11th August 2009

13.	Maytas Hill County SEZ Private Limited	Bachupally village, Qutbullapur Mandal, Ranga Reddy District Andhra Pradesh	IT/ITES	AP	29.87	13th June 2007	Oral Answers
14.	Andhra Pradesh Industrial Infrastructural Corporation Ltd. (APIIC)	Karkapatla Village, Mulugu Mandal, Medak District, Andhra Pradesh	Bio-technology	AP	40.47	25th July 2007	
15.	Andhra Pradesh Industrial Infrastructural Corporation Ltd. (APIIC)	Maheshwaram Mandal, Ranga Reddy District, Andhra Pradesh	electronics hardware	AP	111	25th July 2007	[23 July, 2014]
16.	V. R. Enterprises	Ananthasagar Village, Hasanparthy Mandal, Warangal District, Andhra Pradesh	IT/ITES	AP	10.12	17th Sep. 2007	
17.	VGTM Urban Development Authority	Nowluru Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh	IT/ITES	AP	16.44	29th Oct 2007	to Questions 7

1	2	3	4	5	6	7	8	
18.	Andhra Pradesh Industrial Infrastructure Corporation Limited (APIC)	Madikonda Village, Hanamkonda Mandal, Warangal District, Andhra Pradesh	IT/ITES	AP	14.5	12th Dec. 2007		
19.	Andhra Pradesh Industrial Infrastructural Corporation Ltd. (APIIC)	Kurukalva Village, Renigunta Mandal, Tirupati Division, Chittor District, Andhra Pradesh	IT/ITES	AP	32.51	24th Jan. 2008		
20.	Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC)	Putlampalli Village, Cuddapah Mandal, Cuddapah District, Andhra Pradesh	IT/ITES	AP	21.36	15th Feb. 2008		
21.	Genpact India Business Processing Private Limited	Jawaharnagar Village, Shameerpet Mandal, Ranga Reddy District, Hyderabad, Andhra Pradesh	IT/ITES	AP	20.234	26th May. 2008		
22.	Cognizant Technology Solutions India Pvt. Ltd.	Survey No. 255, Adibatla Village, Ibrahimpatnam	IT/ITES	AP	16.19	9th June 2008		

		Mandal, Ranga Reddy District, Andhra Pradesh						Oral Answers
23.	Tata Consultancy	Adibatla Village,	IT/ITES	AP	30.35175	4th Feb. 2009		S,
	Services Limited	Ibrahimpatnam Mandal, Ranga						
		Reddy District,						
		Andhra Pradesh						
24.	Raagamayuri Builders	Village Tadakanapalli,	IT/ITES	AP	12.15	23rd April 2009		[2
	Pvt. Ltd.	Rural Kurnool						3 Ju
		District,						ly, 2
		Andhra Pradesh						[23 July, 2014]
25.	S2Tech.com India Pvt. Ltd	. Village and Mandal	IT/ITES,	AP	10.0964	23rd April 2009	De-notification	
		Kandukur, District	Electrical				approved by	
		Rangareddy,	Hardware				BoA dated	
		Andhra Pradesh.					31st May 2011	
26.	Beneficent Knowledge	Villages Parigi and	Multi-services	AP	366.409	23rd April 2009		to Questions
	Parks and Properties	Serikolum, Mandal						esti
	Ltd. (Formerly Rassai	Parigi, Ananthapur						ons
	Properties and Industries	District, Andhra						
	Ltd.)	Pradesh.						9

1	2	3	4	5	6	7	8
27.	Andhra Pradesh Industrial Infrastructural Corporation Ltd. (APIIC)	Gambheeram Village, Andhra Pradesh	IT/ITES	AP	20.76	24th April 2009	
28.	Dr. Reddy's Laboratories Limited	Village Lingampally and Melasangam, Mandal Munipally, District Medak, Andhra Pradesh.	Pharmaceu- ticals	AP	103	24th April 2009	De-notification approved by BoA dated 28th November 2011
29.	Anrak Aluminnium Ltd.	APIIC Industrial Park, Village G. Koduru, Mandal Makavarapallem, District Visakhapat- anam, Andhra Pradesh	Alumina/ Aluminium refining, smelting, associated processes, Products and raw material industrial	AP	113.69159/ 641.966 (Total 755.6576)	5th May 2009/ 5th March 2010	
30.	Andhra Pradesh Industrial Infrastructural Corporation Ltd.(APIIC)	Villages Ratchumarripalli, Peddarangapuram and Venkatampalli, Mandal Pulivendula,	Biotechnology	АР	31.99	24th August 2009	

		District Kadapa, Andhra Pradesh					Oral Answers
31.	Dr. Reddy's Laboratories Limited	Village Devunipalavalasa, Mandal Ranasthalar District Srikakulam Andhra Pradesh.		AP	100.37	11th November 2009	ISWERS
32.	Shantha Biotechnics Limited	Village Muppireddipally, Mandal Toopran, District Medak, Andhra Pradesh	Biotech and related activitils	AP	10.12	13th August 2010	[23 July, 2014]
33.	Indus Gene Expressions Limited	Village Kodur and Settepalli, Mandal Chilamathur, Distric Anantapur, Andhra Pradesh.	Biotechnology	AP	10.53	18th March 2011	014]
34.	Parsvnath SEZ Limited	Phase -III, Biotechnology Park Village Karkapatla, Mandal Mulugu, District Medak,		AP	10	20th December 2011	to Questions
		Andhra Pradesh					I

1	2	3	4	6	7	8
5.	Biological E. Limited	Village Kolthur, Biotech Mandal Shameerpe, District Ranga Reddy, Andhra Pradesh	hnology AP	10.347	16th March 2012	De-notification approved by BoA dated 12th June 2013
6.	Kakinada SEZ Private Limited	Ponnada, Mulapeta, Multi Ramanakkapeta Villages in Kakinada, East Godavari District, Andhra Pradesh	Product AP	1013.64	6th February 2013	
7.	Radiant Corporation Private Limited	Village, Andhra Hardw Pradesh Softw	tronic AP vare and are and activities	10.223	20th June 2013	
8.	Bavana Sai Associates	**	evelopment/ AP ES	25		Formal Approval
9.	Whitecity Projects International Private Limited	Survey No. 238 to IT/I 260, Kaza Village, Mangalagiri Mandal	ITES AP	45.8		Formal Approval

		and S.No. 23-29 and 55-71, Kantheru Village Tadikonda Mandal, Guntur District, Andhra Pradesh	·,				Oral Answers
40.	GMR Hyderabad International Airport Limited	GMR Hyderabad A International Airport, M Shamshadbad, Hyderabad, Andhra Pradesh	irport based lulti product	AP	101.2	Formal Approval	
41.	Infosys Technologies Limited	Pocharam Village, Ghatkesar Mandal, Rangar Reddy District, Andhra Pradesh	IT	AP	119.87	Formal Approval	[23 July, 2014]
42.	Ananth Technologies Limited	Kancha Imarat, Raviryal Village, Mashweram Mandal, Ranga Reddy District, Andhra Pradesh	IT/ITES	AP	10.12	Formal Approval	014]
43.	Devbhumi Realtors Pvt. Ltd.	Ranga Reddy District, Andhra Pradesh	IT/ITES, E/H, S/W	AP	10.12	Formal Approval	to Qı
44.	Deccan Infrastructure and Land Holdings Limited	Kommadi Village, Madhurwada, Visakhapatnam	IT/ITES	АР	17.25	Formal Approval	to Questions
		District					13

1	2	3 4	5	6	7	8
45.	Deccan Infrastructure and Land Holdings Limited	Kukatpally Village, IT/ITES Balanagar (Mandal), Ranga Reddy district	AP	10.11		Formal Approval
46.	Deccan Infrastructure and Land Holdings Limited	Shamshabad Mandal, IT/ITES Ranga Reddy District	AP	10.11		Formal Approval
47.	Deccan Infrastructure and Land Holdings Limited	Qutbullapur (Mandal), IT/ITES Ranga Reddy District	AP	20.23		Formal Approval
48.	Deccan Infrastructure and Land Holdings Limited	Hayat Nagar (M), IT/ITES Ranga Reddy District	AP	40		Formal Approval
49.	Deccan Infrastructure and Land Holdings Limited	Madhurawada Mandal, IT/ITES Visakhapatnam District	AP	15.78		Formal Approval
50.	Deccan Infrastructure and Land Holdings Limited	Chinakondur (East), Pharmaceutical Andhra Pradesh Products and Medical devices including Addictiv		100		Formal Approval
51.	Deccan Infrastructure and Land Holdings	Akutotapally,Textile andAndhra Pradeshapparel,		АР	100	Formal Approval

	Limited		garments and fashion accessories				Oral 2
52.	Deccan Infrastructure and Land Holdings Limited	Mahabubnagar, Andhra Pradesh	Agriculture and Livestock products and related services	AP	108.356	Formal Approval	Oral Answers
53.	Deccan Infrastructure and Land Holdings Limited	Medak District, Andhra Pradesh	Biotechnology	AP	20.23	Formal Approval	
54.	Deccan Infrastructure and Land Holdings Limited	Ranga Reddy District, Andhra Pradesh	FTWZ	AP	40.469	Formal Approval	[23]
55.	Deccan Infrastructure and Land Holdings Limited	Mahabubnagar District, Andhra Pradesh	FTWZ	AP	41.056	Formal Approval	[23 July, 2014]
56.	Deccan Infrastructure and Land Holdings Limited	Mahabubnagar District, Andhra Pradesh	Gems and Jewellery	AP	16.2	Formal Approval	
57.	Lahari Infrastructure Limited	Shankarpally Village, Shankarpally Mandal, Ranga Reddy District, Andhra Pradesh	Biotechnology	AP	10	Formal Approval	to Questions 15
							<u></u>

1	2	3	4	5	6	7	8
58.	Deccan Infrastructure and Land Holdings Limited	0 0	Light gineering SEZ	АР	101.17		Formal Approval
59.	Andhra Pradesh State Co-operative Marketing Federation Limited (AP Markfed)	Karimnagar Town, I' Karimnagar District, Andhra Pradesh	T/ITES	AP	10.12		Formal Approval
50.	Madhusheel Infra Projects Private Limited	Ranga Reddy District, T Andhra Pradesh	T/ITES	AP	10.88		Formal Approval
51.	JSW Aluminium Limited		lumina sector	АР	240		Formal Approval
52.	Real Griha Nirman Pvt. Ltd.	Hindupur, Ananthapur E District, Andhra Pradesh	Biotech SEZ	АР	28.34		Formal Approval
3.	M/s. Krishnapatnam Infratech Pvt. Ltd.	Chillakur Mandal, Mul Nellore District, Andhra Pradesh	ti Product	АР	1023		Formal Approval
64.	Suchirindia Infrastructure Private Limited	Turkapally Village, Biot Shameerpet Mandal, Ranga Reddy District, Andhra Pradesh	echnology	АР	13		Formal Approval

65.	M/s. Lepakshi Knowledge Hub Private Limited	Chillamaturu Manda Ananthapur District, Andhra Pradesh	l, Aerospace and Precision Engineering	AP	115.41	Formal Approval	Oral Answers
66.	M/s. Lepakshi Knowledge Hub Private Limited	Chillamaturu and Gorantla Mandal, Ananthapur District, Andhra Pradesh	Biotechnology	AP	11.88	Formal Approval	S
67.	M/s. Lepakshi Knowledge Hub Private Limited	Chillamaturu Mandal, Ananthapur District, Andhra Pradesh	FTWZ	AP	40	Formal Approval	[23 July, 2014]
Chhattisgar	'n						014]
68.	Naya Raipur Development Authority (NRDA)	Naya Raipur, Chhattisgarh	IT/ITES	CG	10.77	Formal Approval	
Dadra and I	Nagar Haveli						t
69.	Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited.	Village Kharadpada, District Naroli of Dadra and Nagar Haveli	Gems and Jewellery	DNH	10.3	10th June 2009 De-notification approved by BoA dated 19th Septembe 2011	to Questions 17

l	2	3	4	5	6	7	8
70.	AEC Marketing Pvt. Ltd.	Village Morkhal Silvassa, Union Territory of Dadra and Nagar Haveli	Gems and Jewellery	DNH	12.16		Formal Approval
lhi							
	M/s. Delhi Metro Corporation	Shastri Park, Delhi	IT	DL	6		Formal Approval
2.	Delhi State Industrial Information Development Corporation Ltd.	Baprola Village, Delhi	IT	DL	10.52		Formal Approval
3.	Delhi State Industrial Information Development Corporation Ltd.	Baprola Village, Delhi	Gem and Jewellery	DL	16.73		Formal Approval
ujarat							
4.	Ganesh Infrastructure Pvt. Ltd.	Village Chharodi, Taluka Dascroi, District Ahmedabad, Gujarat	IT/ITES	GJ	10.5623	22nd June 2007 / 19th Sep 2007/ 26th July 2007	
5.	Gujarat Hira Bourse	Ichhapor, Surat, Gujarat	Gems and Jewellery	GJ	73.87.97	20th July 2007	

76.	CPL Infrastructure Pvt. Ltd.	Ahmedabad, Gujarat	Pharmaceutical	GJ	122.30.61	24th Dec. 2007	Oral .
77.	Shivganga Real Estates Holders Private Limited	Sargasan (Sarkhej- Gandhinagar Highway), Taluka Gandhinaga District Gandhinaga Gujarat		GJ	37.55.56	2nd July 2008	Oral Answers
78.	J.B.SEZ Pvt. Ltd.	Village Panoli, Taluka-Ankleshwar District-Bharuch, Gujarat	Pharmaceuticals	GJ	125.04.94	9th Jan. 2009	[23 July, 2014]
79.	Biotor Industries Ltd.	Village Vilayat, Taluka Vagra, District Bharuch, Gujarat	Chemical (Agro-based)	GJ	118.90.63	23rd April 2009	, 2014]
80.	Calica Construction and Impex Private Limited	Village Ognaj, Taluka Dascroi, District Ahmedabao Gujarat	IT/ITES	GJ	10.4310/add 0.5059 (Total 10.9369)	8th May 2009/ 12th October 2011	to Qı
81.	Gujarat Industrial Development Corporation	Gandhinagar - Sarkhej Highway, Gandhinagar, Gujarat	IT/ITES	GJ	22.2585/0.452 6 (Total-22.2585)	13th May 2009/ 25th October 2010	to Questions 19

1	2	3	4	5	6	7	8
32.	Myron Realtors Private Limited	Village Santhal, Taluka Sanand, District Ahmedabac Gujarat	IT/ITES	GJ	10.68.62	11th September 2009	9
33.	Gujarat Industrial Development Corporation	Biotech Park, Savli GIDC Estate Village Manjusar, Disrict Vadodara, Gujarat.	Biotechnology	GJ	15.80.98	27th October 2009	
84.	Dishman Infrastructure Limited	Villages Kalayangadh and Gangad, Taluks Bavla, District Ahmedabad, Gujarat	Pharmaceutical	GJ	106.83.83	13th November 2009	9
85.	Gujarat Hydrocarbons and Power SEZ Limited	Village Vilayat, Taluka Vagra, District Bharuch Gujarat	Oil and gas including (Petrochemicals)	GJ	139.90.40	23rd March 2010	De-notification approved by BoA dated 18th January 2013
86.	Adani Ports and SEZ	Village Dhrub, Taluka Mundra, District Kutch, Gujarat	FTWZ	GJ	168.41	26th March 2012	

87.	OPGS Power Gujarat Pvt. Ltd.	Village Bhadreshwa Taluka Mundra, District Kutch, Gujarat	r, Engineering	GJ	55.7537	10th December 2013	Oral Answers
88.	Essar Jamnagar SEZ Developer Ltd.	Jamnagar, Gujarat	Multi Product	GJ	1125	Formal Approval	
89.	Gujarat Industrial Development Corporation	Jhagadia, Bharuch District, Gujarat	Ceramic and glass	GJ	170.7	Formal Approval	
90.	Kandla Port Trust	Kandla, Gujarat	Port based Multi product	GJ	640	Formal Approval	[23]
91.	Adani Townships and Real Estate Company Private Limited	Dantali Village on SG Highway, Ahmedabad, Gujara	IT/ITES t	GJ	20	Formal Approval	[23 July, 2014]
92.	Gujarat Growth Centres Development Corporation Limited (GGDCL)	Moti Chiral GGDCL Estate, Village Moti Chiral, District Kutch, Gujarat	Handicrafts and Artisan	GJ	131.59.62	Formal Approval	to Questions
93.	Asia Pacific Corporation Limited	District Kutch, Gujarat	Polymer based	GJ	101.17	Formal Approval	tions 21

1	2	3	4	5	6	7	8
94.	Dishman Infrastructure Limited	Bhamsara Eng Kalyangadh Gangad, Taluka Bavla, District Ahmedabad, Gujarat	ineering Industries	GJ	133.86		Formal Approval
5.	SGV Infrastrucutre Private Limited	Village Makarba, Taluka and District Ahmedabad	IT/ITES	GJ	11.4224		Formal Approval
6.	Gaurinandan Property Holders Pvt. Ltd.	Village Badarabad Taluka Daskaroi, Dist. Ahmedabad, Gujarat	IT/ITES	GJ	16.1866		Formal Approval
97.	Mexus Corporation Pvt. Ltd.	Chala, Ta. Pardi, Valsad District Se	Electronics Hardware, oftware including IT/ITES	GJ	11.11		Formal Approval
98.	Gujarat Hydrocarbons and Power SEZ Limited	Village Vilayat, Taluka Vagra, District Bharuch Gujarat	Oil and gas	GJ	140		Formal Approval
99.	Akshaypatra	Village Agol Taluka	Food	GJ	108.3		Formal Approval

	Infrastructure Pvt. Ltd.	Kadi, District, Mehsana, Gujarat	Processing					Oral Answers
Goa								swers
100.	Meditab Specialities Private Limited	Bhut Kham, Kerin Industrial Estate, Taluka Ponda, Goa	n Pharmaceuticals	GOA	123.2	10th April 2007		
101.	Peninsula Pharma Research Centre Pvt. Ltd.	Sancoale Tal- Mormugao, Goa	Bio-technology	GOA	20.365	10th July 2007		[23 Jı
102.	K. Raheja Corp Pvt. Ltd.	Verna Industrial Area, Goa	IT/ITES	GOA	105.91	6th Nov 2007		[23 July, 2014]
103.	Paradigm Logistics and Distribution Private Limited	Phase IV - Verna Industrial Estate, C	IT/ITES Goa.	GOA	40.25		Formal Approval	
104.	Planetview Mercantile Company Limited	Verna, Goa	Gems and Jewellery	GOA	13.28		Formal Approval	to ${\cal Q}$
105.	Inox Mercantile Company Private Limited	Verna, Goa	Biotech	GOA	48.48		Formal Approval	to Questions 23

1	2	3	4	5	6	7	8
106.	Panchbhoomi Infrastructure Private Limited	Survey No. 260, Village Socorro, Bardez Taluka, North Goa District, Goa	IT	GOA	18.5		Formal Approval
Haryana							
107.	Orient Craft Infrastructure Ltd.	Gurgaon, Haryana	Textile	HR	114.8318 Add 20.4423 (Total 135.2741)	13th April 2007 & 23rd Nov. 2007/ 19th October 2010	De-notification approved by BoA dated 30th August 2013
108.	Selecto Systems Pvt. Ltd.	15/1, Main Mathura Road, Faridabad, Haryana	IT/ITES	HR	3.34	17th April 2007	
109.	Dr. Fresh Healthcare Pvt. Ltd.	Gurgaon, Haryana	IT/ITES	HR	23.429/include 3.2829/de-notified 1.378 (Total -25.334)	17th April 2007/ 31st December 2010/ 14th December 2011	/
110.	Metro Valley Business Park Private Limited	Gurgaon - Faridabad Road, Opp. Ansals Valley View Apartments, Gurgaon, Haryana	IT	HR	10.393/add 0.8236 total 11.2136	6th Nov. 2007	

111.	GHI Finlease and Investments Ltd.	Village Bhondsi, Tehsil Sohna, Gurgaon, Haryana	IT/ITES	HR	12.936 (Total 13.309)	3rd Dec. 2007/ 29th March 2010		Oral Answers
112.	Ascendant Estates Private Limited	Bhondsi, Tehsil Sohna, District Gurgaon, Haryana	IT/ITES	HR	12.5975	2nd May 2008		S.1ĉ
113.	Ansal SEZ Projects Limited	Badshahpur Village, (District Gurgaon), on Gurgaon-Sohna Road, Haryana	IT/ITES	HR	10.9915	15th May 2008	De-notification approved by BoA dated 6th July 2012	[23 July, 2014]
114.	Ansal Colours Engineering SEZ Limited (Ansal Kamdhenu Engineering SEZ Ltd.)	Village Bhagan, Tehsil Ganaur (Sonepat) and Village Kurar Ibrahimpur, Tehsil Sonepat, on National Highway,	Agro and Food Processing Products (Engineering)	HR	101.24	7th July 2008		
115.	Perpetual Infracon Private Limited	Haryana Sector-81, Villages Budena and Faridal		HR	21.695	14th July 2008		to Questions
		District Faridabad, Haryana						25

1	2	3	4	5	6	7	8
116.	Anant Raj Industries Ltd.	Plot No. TP-l, Rai, Sonepat District, Haryana	IT/ITES	HR	10	1st Sep. 2008	
17.	Mayar Infrastructure Development Pvt. Ltd.	Rahka and Nimoth Villages, Tehsil Sohn Gurgaon, Haryana	Biotechnology a,	HR	15.0877	9th Sep. 2008	
18.	Progressive Buildstate Pvt. Ltd.	Village Ghamroj, Bhondsi and Mahendwada, Tehsil Sohna, Gurgaon, Haryana	IT/ITES	HR	29.9398	17th Nov. 2008	
.9.	Mittal Infratech Private. Limited.	Sewah Village G T Road, Panipat District, Haryana	IT/ITES	HR	10.89	24th Feb. 2009	
20.	Sunwise Properties Pvt. Ltd.	Ardee City, Distt. Gurgaon	IT/ITES	HR	10.13	24th April 2009	
21.	Mohan Investments and Properties Private Limited	Shijra, Kilabandi Village and Tehsil, Badshahpur, District- Gurgaon, Haryana	IT/ITES	HR	27.9	4th May 2009	

122.	G.P. Realtors Private Limited	Village Behrampur, District Gurgaon, Haryana	IT/ITES	HR	18.86858/ de-notified 2.1601/add 4.8817 (Total 21.590231)	4th May 2009/ 18th January, 2011		Oral Answers
123.	Espire Infrastructure Corporation Limited	12/1, Sector 27-D, Industrial area, Mathura Road, Faridabad, Haryana.	IT/ITES	HR	10.4	26th August, 2009	De-notification approved by BoA dated 6th July 2012	
124.	Mikado Realtors Private Limited	Village Behrampur and Balola, District Gurgaon, Haryana	Electronic Hardware, IT/ITES	HR	11.033	29th October 2009		[23 July, 2014]
125.	Sohna Buildcon Private Limited	Village Sohna, Teshil Sohna, District, Gurgaon, Haryana	Electronic Hardware including IT/ITES	HR	10.202	5th February 2010		2014]
126.	Goldsouk International Gems and Jewellery SEZ Pvt. Ltd.		IT/ITES (change the sector form "Gems and ewellery" on 9th November 2011	HR	10.455	22nd December 201	0	to Questions 27

1	2	3	4	5	6	7	8
127.	G.P. Realtors Private Limited	Village Behrampur Balola and Bandhwari, Tehsil Sohna, District Gurgaon, Haryana	IT/ITES	HR	36.3744/add. 0.3919 (Total 36.7663)	24th December 2010	
128.	Orient Craft Infrastructure Limited	Village Bans Hariya District Gurgaon, Haryana	IT/ITES	HR	26.56019	1st March 2011	
129.	Natasha Housing & Urban Development Limited	Village Sarai Kohand, Tehsil Panipat, District Panipat and Village Kohand, Tehsil Gharonda, District Karnal, Haryana	Handicrafts	HR	10.4872	9th September 2011	
130.	Ansal Properties and Infrastructure Ltd.	Village Bhigan and Kurad Ibrahimpur, Near Murthal, Distt. Sonepat, Haryana	Engineering Goods	HR	100		Formal Approval

131.	Pioneer Urban Land and Infrastructure Limited	Village Ghata, Gurgaon, Haryana, very close to NH-8	IT/ITES	HR	40.48	Formal Approval	Oral Answers
132.	Global Health Private Limited	Medi City, Sector 38, Gurgaon, Haryar	Biotechnology na	HR	17.41	Formal Approval	ers
133.	Bentex Towers Pvt. Ltd	Roje Ka Gujjar, Distt. Gurgaon (Gurgaon)	Multi-Services	HR	168	Formal Approval	
134.	DS Realetors Private Limited	District Gurgaon, Haryana	IT	HR	56.65	Formal Approval	[23 Ju
135.	Starex SEZ Developers Pvt. Ltd.	District Gurgaon, Haryana	IT/ITES	HR	10	Formal Approval	[23 July, 2014]
136.	Gracious Buildcon Private Limited	Sector 102, Village Kherkimajra Tehsil and District Gurgaon, Haryana	IT/ITES	HR	11.1	Formal Approval	I
137.	Wellgrow Buildcon Private Limited	Revenue Village of Babra Bankipur, Tehsil and District Gurgaon, Haryana	Electronics / IT &1TES	HR	24.29	Formal Approval	to Questions 29

l	2	3	4	5	6	7	8
38.	Primose Buildworth Pvt. Ltd.	Village Sehsola, Tehsil Taoru, Distt Nuh, Haryana	IT/ITES	HR	18.48		Formal Approval
).	M/s. Rose View Promoters Private Limited	IMT Manesar, Gurgaon, Haryana	IT/ITES	HR	10.12		Formal Approval
arkhand							
0. erala	Adityapur Industrial Area Development Authority	Adityapur, District Seraikela-Kharsawar Jharkhand	Automobiles n, and components	JH	36.4218	5th Sep 2006	
	Cochin Port Trust	Puthuvypeen, Eranakulam District, Kerala	Port Based	KL	285.8413	2nd Nov 2006	
	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Thrikkakara village, Kanayannur Taluk, Ernakulam District, Kerala	Electronics Industries	KL	12.141	13th June 2007	

143.	Kerala State Information Technology Infrastructure Limited	Village Eramam, Taluka Thaliparambu, District Kannur, Kerala.	IT/ITES	KL	10.37.50	9th October, 2009	Oral Answers
144.	Kerala State Information Technology Infrastructure Limited	Village Purakkad, Taluk Ambalappuzhe, Distt. Alappuzha, Kerala	IT/ITES	KL	13.4415	18th November, 2009	
145.	Kerala State Information Technology Infrastructure Limited	Village Mulavana, District Kollam, Kerala	IT/ITES	KL	18	19th November 2009	[23 J
146.	Uralungal Labour Contract Cooperative Society Limited (ULCCS -Ltd.)	Nellikode Village, Kozhikode district, Kerala	IT/ITES	KL	10.162	23rd February, 2010	[23 July, 2014]
147.	Bluestar Realtors Private Limited	Village Thrikkakara North, Taluka Kanayannur, District Ernakulam. Kerala.	IT/ITES	KL	28.329	23rd March, 2010	Q ot
148.	Smart City (Kochi) Infrastructure Limited	Village Kakkanad, Taluka Kanayannur, District Ernakulam,	IT/ITES	KL	53.1809	1st March, 2011	to Questions
		Kerala					31

1	2	3	4	5	6	7	8
149.	Infoparks Kerala	Village Puthencruz and Kunnathunadu, Taluka Kunnathunadu, District Ernakulam, Kerala	IT/ITES	KL	12.5804	16th May, 2011	
150.	Kerala State Information Technology Infrastructure Limited (KSITIL)	Village Pantheerankavu and Nellikode, Taluka Kozhikode, District Kozhikode. Kerala.	IT/ITES	KL	10.121	27th May, 2011	
151.	Electronics Technology Parks	Village Andoorkonam, Kerala	IT/ITES	KL	17.712	29th November, 2012	
152.	Electronics Technolgy Parks	Village Pallippuram and Veiloor, Thiruvananthapuram, Kerala	IT/ITES	KL	39.37	13th February, 2013	
153.	Kerala State Information Technology Infrastructure Limited	Village Cheemeni taluk Hosdurg Kasaragod Distt. Kerala	IT/ITES	KL	40.711	28th February, 2013	
154.	Parsvnath Infa Ltd.	Village Aluva, Kerala	IT/ITES	KL	17.08	8th April, 2013	

155.	Kerala State IT Infrastructure Limited (KSITIL)	Village Muringur- Thekkumuri, Mukundapuram Taluk, Koratty Panchayath, Thrissu District, Kerala	IT/ITES r	KL	7.4909	23rd June, 2014	Oral Answers
156.	Unitech Real Estate Project Ltd.	Village Kunnathunadu, Taluk Morkala Desam, Ernakulam, Kerala	IT/ITES	KL	10	Formal Approval	
157.	Hindustan Newsprint Ltd.	Newsprint Nagar, Kottayam	Pulp and Paper	KL	126	Formal Approval	[من بين , من الم
158.	MM Tech Towers	Chengamanadu Village, Alwye, Kerala	ITES	KL	11.15	Formal Approval	l
159.	Emaar MGF Land Ltd.	Chengamanadu, Alwaye, Kerala	IT related SEZ	KL	12.17	Formal Approval	1 1
160.	Cochin International Airport Limited,	Angamali Villages, Ernakulam, Kerala	Airport Based	KL	100	Formal Approva	1

1	2	3	4	5	6	7	8
51.	Cochin Port Trust	Southern end of Willingdon Island, Survey No. 2578/4, 1166, Thoppumpady Ramesaram Village, Cochin, Kerala	FTWZ	KL	40.85		Formal Approval
arnataka							
62.	Ittina Properties Pvt. Ltd.	Bagur Village, Anugondanahalli I Hobli, Hoskote Taluk, Banglore Rural District, Karnataka	Electronic Hardware and Software including IT/ITES	KN	14.625	11th Aug 2008	
63.	B.A.Tech Park Pvt. Ltd.	Thumbe Village, Bantwal Taluk, Dakshin Kannada District, Karnataka	IT/ITES	KN	12.80067	25th Aug 2008	De-notification approved by BoA dated 28th November, 2011
64.	Karle Infra Pojects	Nagavara Village, North Bangalore Taluka, Karnataka	IT/ITES	KN	10.876	12th Dec 2008	
165.	Brigade Enterprises Pvt.Ltd.	Ganjimutt, EPIP Industrial Area, Taluka Mangalore,	IT/ITES	KN	10.117	23rd April 2009	

		Dakshin Kannada District, Karnataka					Oral Answers
166.	Gopalan Enterprises (India) Private Limited.	Village Mahadevpura and Kaggadaspura, K.R. Puram, Whitefield, Bangalore, Karnataka.	IT/ITES	KN	14.2903	4th May 2009	ISWEIS
167.	Karnataka Industrial Areas Development Board (KIADB)	Villages Pajeer and Kairangala, District Mangalore Dakshina Kannada, Karnataka.	IT/ITES	KN	65.571	24th August 2009	[23]
168.	Opto Infrastructure Limited	Chikkabasavanahalli,	Electronic lardware and Software including IT/ITES	KN	101.171	15th June, 2010	[23 July, 2014]
169.	Opto Infrastructure Limited	6	Electronic lardware and Software including IT/ITES	KN	13.345	21st June, 2010	to Questions 35
							Ú1

1	2	3	4	5	6	7	8
170.	Milestone Buildcon Private Limited	Village Chokkanahalli, Taluka Yelahanka Hobli Bangalore North, Karnataka	IT/ITES	KN	10.11	27th September, 2010	
171.	Brooke Bond Real Estates Private Limited	Bangalore, Karnataka	IT/ITES/ BPO/EH	KN	10.72	7th October, 2010	
172.	Renaissance Designbuild Private Limited	Plot No. 47 of Koorgally Industrial Area, Village Koorgally, Hobli Ilawala, Taluka Mysore, Distt. Mysore, Karnataka	IT/ITES	KN	10.118	4th January, 2011	
173.	Infosys Limited	Villages Borgunte, Surjapur and Billapur, Taluka Anekal, District Bangalore, Karnataka	IT/ITES	KN	24.446	31st October, 2011	
174.	Bhuvana Comforts Private Limited	Villages B.M.Kaval and Rachanamadu, Kangeri Hobli,	IT/ITES	KN	12.4851	5th March, 2012	

		District Bangalore, Karnataka.					Oral A
175.	Gulf Oil Corporation Limited	Village Kattigenahalli and Venkatala, Hobli Yelahanka, District Bangalore, Karnataka	IT/ITES	KN	12.14	14th March, 2012	Oral Answers
176.	Wipro Limited.	Village Kodathi, Varthur Hobli, Sarjapur Road, District Bangalore, Karnataka	IT/ITES	KN	19.53	20th March, 2012	[23 July, 2014]
177.	San Engineering & Locomotive Co. Ltd.	Whitefield, Bangalore	IT/ITES	KN	10	Formal Approval	2014]
178.	Golden Gate Developers Pvt. Ltd.	Jala Hobli, Bangalore	IT/ ITES	KN	26.304	Formal Approval	
179.	Concord Investments (Bangalore)	Bangalore, Karnataka	IT/ITES	KN	13.44	Formal Approval	to Q
180.	Chaitanaya Infrastructure Private Limited	Whitefield Main Road, Bangalore, Karnataka	IT/ITES	KN	20.24	Formal Approval	to Questions 37

1	2	3	4 5	6	7	8
181.	Salarpuria Properties Pvt. Ltd.	Sonenahalli IT/IT Village, K.R. Purama Hobli, Bangalore East Taluk	TES KN	14.54		Formal Approval
182.	Kinfotech Software Private Limited	EPIP, KIADB IT/I7 Industrial Area, Ganjimutt, Manglore, Karnataka	TES KN	10		Formal Approval
183.	Bagmane Construction Private Limited	K.R. Puram, IT/IT Bangalore North, Karnataka	TES KN	12		Formal Approval
184.	High Street Developers Private Limited	Srirangapatna Taluk, IT/IT Mandya District, Karnataka	TES KN	44.25		Formal Approval
185.	Gokaldas Images Infrastructure Pvt. Ltd.	Bangalore Rural IT/ITES District, Karnataka	S/BPO KN	10.36		Formal Approval
186.	Hera Realcon Pvt. Ltd.	Thirupalya, Taluka IT/IT Anekal, District Bangalore	TES KN	25.5		Formal Approval
187.	Bangalore InternatioanI Airport Limited	Devenahalli, Airport ba Bangalore	ised SEZ KN	113		Formal Approval

188.	Concord India Private Limited	Kadugondi Industrial Area, Kadugondi Plantation Village, Bidarahalli Hobli, Bangalore East Taluk, Karnataka	IT/ITES	KN	23.471	Formal Approval	Oral Answers
189.	Gopalan Enterprises India Pvt. Ltd.	Kundalahalli and Nallurahalli Villago K.R. Puram Hobli, Bangalore	Biotech	KN	10.95	Formal Approval	[23 Jul
190.	Karnataka State Electronics Development Corporation Ltd. (KEONICS)	Shimoga, Karnataka	Electronic Hardware and Software including IT/ITES	KN	14.5	Formal Approval	[23 July, 2014]
191.	M/s. Poornimadevi Tech Park Private Limited	Sulikere Village, Kengari Hobli, Bangalore South Taluk, Bangalore, Karnataka	IT/ITES	KN	13.11	Formal Approval	to Questions 39

1	2	3	4	5	6	7	8
192.	M/s. Gopalan E-Park,	2	Electronic Hardware and Software ncluding ITES	KN	11.35		Formal Approval
193.	Wipro Limited	Belagola Industrial Area, Mogarhalli Village, Belagola Hobli, Srirangapatna Taluk, Mandya District, Mysore, Karnataka	IT/ITES	KN	29.94		Formal Approval
194.	Karnataka Industrial Areas Development Board (KIADB)	Gamanagatti, Hubli Taluk, Dharwad District, Karnataka	IT/ITES	KN	12.15		Formal Approval
195.	M/s. Indian Strategic Petroleum Reserves Limited	Padur, Karnataka	FTWZ	KN	41.2		Formal Approval
196.	M/s. Manipal ETA Infotech Limited		Electronic Hardware and ftware including	KN	11.2		Formal Approval

		Hobli, Bengaluru, Karnataka	IT/ITES					Oral Answers
197.	M/s. Jubilant Infrastructure Limited	Kallahalli Village, Nanjangud Taluk, Mysore District, Karnataka	Biotech (Pharma)	KN	10		Formal Approval	nswers
	Maharashtra							
198.	Royal Palms (India) Pvt. Ltd.	Aarrey Milk Colony, Goreganon (East), Mumbai, Maharashtra	IT/ITES	МН	10.1 (additional land of 11.7 hec)	11th Jan., 2007/ 27th June, 2007	De-notification approved by BoA dated 15th December 2009	[23 July
199.	Maharashtra Industrial Development Corporation	Latur Industrial Area, District Latur Maharashtra	Agro- , processing	MH	200 (61 de-notified) total 139	15th Jan. 2007/ 3rd February, 2010		[23 July, 2014]
200.	Bajaj Auto Limited	Waluj Industrial Area, Within village limit of Pandhapur, Waladgaon and Kamalapur, of Taluka- Gangapur, District Aurangabao	Automobiles and automobiles components d,	МН	100.26	17th April, 2007	De-notification approved by BoA dated 13th March, 2012	to Questions
		Maharashtra						41

1	2	3	4	5	6	7	8
201.	K. Raheja Universal	Raheja Infocity-I,	IT/ITES	MH	20.654	13th June, 2007	De-notification
	Private Limited	Plot No. 2/1/B,					approved by Bo A
		Block -D, Trans-					dated 16th
		Thane Creek Indust	rial				September, 2010
		Area, Maharashtra					
		Industrial					
		Development					
		Corporation,					
		Villages Kukshet					
		and Shirvane,					
		Opposite Juinagar					
		Railway Station,					
		Taluka- Thane,					
		Navi Mumbai,					
		Maharashtra					
02.	MIDC	Additional	Textile	MH	208	20th Aug., 2007	De-notification
		Yavatmal					approved by BoA
		Industrial Area,					dated 31st May,
		District Yavatmal,					2011
		Maharashtra					
203.	Navi Mumbai SEZ	Dronagiri, Navi	Multi-product	MH	1223.6767	21st Nov., 2007	
	Pvt. Ltd.	Mumbai,					
		Maharashtra					

204.	Zeus Infrastructure Private Limited	Village Mulund, Taluka Kurla, District Mumbai Suburban and Village Kopri, Taluka Thane, District Thane, Maharashtra	IT/ITES	МН	57.0979	23rd April, 2008		Oral Answers
205.	Navi Mumbai SEZ Pvt. Ltd.	Village Ulwe, Taluka Panvelo, District Raigad, Maharashtra	IT/ITES-B	МН	38.28	8th May, 2008		[23]
206.	Base Realty Private Limited	Hinjawadi, Taluka-Mulshi, District Pune, Maharashtra	IT/ITES	MH	10.56.15	15th May, 2008	De-notification approved of BoA dated 16th September, 2010	[23 July, 2014]
207.	Navi Mumbai SEZ Pvt. Ltd.	Village Ulwe, Taluka Panvelo, District Raigad, Maharashtra	IT/ITES-A	MH	21.13	27th May, 2008		to
208.	Gitanjali Gems Limited	Village Chirvat and Sangurli, Taluka Panvel, District Raigad. Maharashtra	Gems and Jewellery	МН	10.035	9th June, 2008		to Questions 43

1	2	3	4	5	6	7	8
209.	Maharashtra Industrial Development Corporation (MIDC)	Akola Industrial Area, Village- Mouje Yevata and Shivapur, Taluka and District- Akola, Maharashtra	Agro-processing	МН	100	17th June, 2008	De-notification approved by BoA dated 19th September, 2011
210.	Mahindra and Mahindra Limited	Village Owale, Ghodbunder Road, District Thane, Maharashtra	Bio-technology	МН	22.32.7	2nd July, 2008	
211.	Sanvo Resorts (P) Limited	Village Kolkhe, Taluka Panvel, District Raigad, Maharashtra	IT/ITES	MH	10-69-20	10th July, 2008	De-notification approved by BoA dated 11th February, 2010
212.	Saloni Business Park Private Limited	Villages Kharivali and Bhopivali, Taluka-Wada, District Thane, Maharashtra	Bio-technology	МН	34.46.40	31st July, 2008	
213.	Ajanta Projects (India) Ltd.	Plot No. C-22, MIDC, Shendre Five Star Industrial	Bio-technology	МН	10	5th Aug., 2008	

		Area, District Aurangabad, Maharashtra					Oral Answers
214.	Navi Mumbai SEZ Pvt. Ltd.	Kalamboli, Navi Mumbai, Maharashtra	IT/ITES	MH	103.0727	11th Aug., 2008 / 19th May, 2009	vers
215.	New Found Properties and Leasing Pvt. Ltd.	Trans Thane Creek Industrial Area, MIDC Thane District, Maharashtra	IT/ITES	MH	21.26	22nd Aug., 2008	
216.	Navi Mumbai SEZ Pvt. Ltd.	Kalamboli, Navi M Mumbai, Maharashtra	Multi-services	MH	176.708	28th Aug., 2008	[23 July, 2014]
217.	Ajanta Projects (India) Ltd.	Plot No. C-21, Pl MIDC, Shendre Five Star Industrial Area, Aurangabad District, Maharashtra	harmaceuticals	МН	100	22nd Oct., 2008	014]
218.	Suyog Realtors Pvt. Ltd.	MIDC Industrial Area, Butibori, Village-Rengapur, Taluka-Napur Maharashtra	IT/ITES	МН	17.189	27th Oct., 2008	to Questions 45

1	2	3	4	5	6	7	8
219.	Maharashtra Industrial Development Corporation	Five Star Industrial Area, Nandgaon Peth, District- Amaravati, Maharashtra	Multi-product	МН	1008.36	31st Oct., 2008	De-notification approved by BoA dated 23rd November, 2012
220.	Maharashtra Industrial Development Corporation	Kesurde Village, Satara District, Maharashtra	Engineering	MH	111.12	12th Nov., 2008	
221.	Kumar Builders Township Ventures Pvt. Ltd.	Hinjewadi, Pune, Maharashtra	Electronics Hardware and Software including IT/ITES	МН	10.968	12th Dec., 2008	
222.	Maharashtra Industrial Development Corporation	Village Pohi, Taluka Hingna, Butibori Industrial Area, D-zone, Nagpur District, Maharashtra	Textile	МН	147.04	24th Dec., 2008	De-notification approved by BoA dated 23rd November, 2012
223.	Sunny Vista Realtors Pvt. Ltd.	Villages Talegaon and Panshil, Taluka-Halapur and Village	Services Sector	МН	139.83	19th Feb., 2009	

		Bhokarpada, Taluka-Panwal, District Raigad, Maharashtra						Oral Answers
224.	Lodha Dwellers Pvt. Ltd.	Village Narivali, Taluka Thane, District Thane, Maharashtra	IT/ITES	МН	32.67	12th March, 2009		S
225.	Navi Mumbai SEZ Pvt. Ltd.	Village Ulwe, Taluka Panvelo, District Raigad, Maharashtra	IT/ITES	MH	10.77	12th March, 2009		[23 Ju]
226.	Uttam Galva Steels Ltd.	Village Dahiwali, Taluka Khalapur, District Raigad, Maharashtra	IT/ITES	MH	14.43.20	12th March, 2009	De-notification approved by BoA dated 30th August, 2013	[23 July, 2014]
227.	Gera Developments Pvt. Ltd.	Village Kharadi, Taluka Haveli, District Pune, Maharashtra	IT/ITES	MH	10.14	23rd April, 2009		to Qi
228.	MIDC	District Ratnagiri, Maharashtra	Pharmaceuticals	МН	141.69.20	23rd April, 2009	De-notification approved by BoA dated 13th March, 2012	to Questions 47

	2	3	4	5	6	7	8
29.	Maharashtra	Village Chincholi-	Textile	MH	103	19th May, 2009	De-notification
	Industrial Development	Kati, Taluka					approved by
	Corporation (MIDC)	Mohal, District					BoA dated 25th
		Solapur, Maharashtr	a				March, 2011
30.	International Biotech	Village Mann,	Bio-technology	MH	12.87	22nd May, 2009	
	Park Limited	Taluka Mulshi-					
		Hinjewadi, Destrict					
		Pune, Maharastra					
31.	Uttam Galva Steels	Village Devnhave,	Biotechnology	MH	10-71-9	19th June, 2009	De-notification
	Limited	Taluka Khalapur,					approved by
		District Raigad,					BoA dated 30th
		Maharashtra.					August, 2013
32.	Karanja Infrastructure	Village Chanje,	FTWZ	MH	40-02-8	18th August, 2009	
	Private Limited	Taluka Uran,	11,12			10011108000, 2009	
		District Raigad,					
		Maharashtra					
33.	Navi Mumbai SEZ	Village Ulwe,	Multi-services	MH	128.4292	3rd September, 2009	
	Pvt. Ltd.	Navi Mumbai,					
		Maharashtra					
34.	Navi Mumbai SEZ	Village Ulwe Node,	Gems and	MH	33.5403	3rd September, 2009	
	Pvt. Ltd.	Navi Mumbai,	Jewellery				
		Maharashtra					

235.	Indiabulls Industrial Infrastructure Limited	Villages Musalgaon and Gulvanch, Taluka Sinnar, District Nasik, Maharashtra	Multi-product	МН	1006.96	27th October, 2009		Oral Answers
236.	Benchmark Realty Private Limited	Village Mouje Puna, wale, Taluka Mulshi District Pune, Maharashtra	Electronic Hardware and Software including IT/ITES	МН	10.01	26th April, 2010	De-notification approved by BoA dated 19th September, 2011	
237.	Empire Industries Limited (EIL)	Village Chikhloli, Taluka Ambernath, District Thane, Maharashtra	IT/ITES	МН	14.16	2nd July, 2010	De-notification approved by BoA dated 23rd November, 2012	[23 July, 2014]
238.	Yashprabha Enterprises	Village Pathardi, Taluka Chiplun, District Ratnagiri, Maharashtra	Biotechnology	МН	10.36	7th July, 2010	De-notification approved by BoA dated 22nd July, 2011	t
239.	Maharashtra Industrial Development Corporation	Village Suradi and Nandal, Taluka Phaltan, District Satara, Maharashtra	Engineering	МН	101.25	4th August, 2010		to Questions 49

	2	3	4	5	6	7	8
240.	Arshiya International Limited	Village Bori, Taluka Nagpur, District Nagpur, Maharashtra	FTWZ	МН	43.258	30th September, 2010)
41.	SEZ Bio-Tech Services Pvt. Ltd.	Village Manajri Bio Budruk, Taluka Haveli, District Pune, Maharashtra	otechnology	МН	16.1201	29th March, 2012	
42.	iGate Global Solutions Ltd.	Airoli Knowledge I Park, TTC Industrial &	Electronic Hardware Software including ITES	МН	14.162	21st April, 2014	
43.	Viraj Profiles Ltd.	Tehsil, Distt. Thane, En	iinless Steel ngineering Products	MH	235		Formal Approval
44.	Balaji Infra Projects Limited.	Raigadh, SE Maharashtra prod	Port based Z for multi luct inclusive of FTWZ	МН	100		Formal Approval
45.	City Parks Pvt. Ltd.	5	lectronics, IT/ITES	MH	30		Formal Approval

246.	Broadway Integrated Park Pvt. Ltd.	Village Tathawade, Taluka Mulshi, District Pune, Maharashtra	IT/ITES	МН	10.55	Formal Approval	Oral Answers
247.	Muttha Realty Private Limited	Village Lohagaon, Taluka Haveli, District Pune, Maharashtra	IT/ITES	МН	10.27	Formal Approval	
248.	Cornell Housing and Infrastructure Private Limited	Khari Village, Thane District, Maharashtra	IT/ITES	МН	41	Formal Approval	[23 J
249.	Bombay Industrial Corporation	Mahul, Mumbai	IT/ITES	MH	12	Formal Approval	[23 July, 2014]
250.	Siddhivinayak Knowledge City Developers Private Limited	Village Bhosari (Bhojapur), Taluka Haveli, District Pune	Electronic Hardware and Software including Information Technology Enabled	MH	12.14	Formal Approval	.] to Questions
251.	Dosti Enterprises	Thane, Maharashtra	Services	МН	45	Formal Approval	ns 51
201.	Dosti Enterprises	i nune, manarasintra	11	17111	15	i officia Approva	<u> </u>

1	2	3	4	5	6	7	8
252.	Bilcare Limited	Maujhe Pimpri Budruk, Taluka Khed, Rajgurunagar, District Pune, Maharashtra	IT/ITES	МН	10		Formal Approval
253.	Shirpur Gold Refinery Limited	Shirpur, District Dhulia, Maharashtra	Gems and Jewellery	MH	12.98		Formal Approval
254.	Maharashtra Industrial Development Corporation Ltd.	Airoli Software Park, District Thane, Maharashtra	IT/ITES	MH	60.7		Formal Approval
255.	Royal Palms India Private Limited	Survey No. 169, Aarey Milk Colony Goregaon (East), Mumbai	Gems and Jewellery	МН	10		Formal Approval
256.	Jindal Photo Limited	Igatpuri, Maharashtra B	IT/ITES oi Technology	MH MH	12.23 63.74		Formal Approval Formal Approval
.57.	Navi Mumbai SEZ Private Limited (Kalamboli - Bio- Technology Division)	Kalamboli - Navi Mumbai, Maharashtra					
258.	Reliance Infocom Infrastructure Private Limited	Dhirubhai Ambani Knowledge City, Koper Khairne,	IT/ITES	MH	18.26		Formal Approval

		Navi Mumbai, Maharashtra					Oral Answers
259.	RNA Builders	Village Ghodbunde Mira Road, Taluka and District Thane, Maharashtra	r, IT/ITES	МН	13.5	Formal Approval	<i>iswers</i>
260.	Ferrani Hotels Private Limited/Ozone Developers	Mumbai, Maharash	tra IT/ITES	МН	27.73	Formal Approval	
261.	Pride Infrastructure and SEZ Private Limited	Taluka Haveli, Distt. Pune, Maharashtra	Electronics Hadrware and Software including ITES	МН	12.34	Formal Approval	[23 July, 2014]
262.	RNA Builders	Village Tivri and Rajawali, Taluka Vasai, District Thane, Maharashtra	IT/ITES	МН	40.85	Formal Approval	to (
263.	Modern India Property Developers Limited	Village Khalapur, Taluka Khopoli District Raigad, Maharashtra	Electronic Hardware Software Incl. IT/ITES	МН	14.77	Formal Approval	to Questions
							53

1	2	3	4	5	6	7	8
264.	Rajiv Gandhi IT Park Co-operative Society Ltd., Aurangabad	Survey No. 27, Girner, Paithan Road, Tal Aurangaba Maharashtra	IT/ITES	MH	10.21		Formal Approval
65.	DLF Akruti Info Parks (Pune) Ltd.	Pune Maharashtra	IT/ITES	MH	11.83		Formal Approval
66.	Rameshwar Vaibhav Development Pvt. Ltd.	Taluka Sudhagad, Raigad	IT/ITES	MH	17.227		Formal Approval
67.	Township Developers India Private Limtied	Pune, Maharashtra	Engineering	MH	126.6		Formal Approval
8.	M/s. Cavalcade Properties Pvt. Ltd.	Pune, Maharashtra	IT/ITES	MH	10.8		Formal Approval
<u>.</u> 59.	Sun Infrastructure Pvt. Ltd.	Nashik, Maharashtra	IT/ITES	MH	10		Formal Approval
0.	Essel Infraprojects Ltd. (Formerly Pan India Paryatan Ltd.)	Gorai-Manori- Uttan Region, Mumbai	Multi Services	МН	110		Formal Approval
71.	JSW Jaigarh Port Limited	Kunbiwadi, Tal and District Ratnagiri, Maharashtra	Port Based SEZ	МН	226.03		Formal Approval

272.	Wakad Realty Pvt. Ltd.	Village Wakad, Tal. Mulshi, Distt. Pune, Maharashtra	IT/ITES	МН	10		Formal Approval	Oral Answers
273.	Kirti Infrastrcuture	Pune, Maharashtra	IT/ITES	MH	19.57		Formal Approval	wers
274.	Marathon Pachin Infrastructure	Raigad, Maharashtra	Multi product	MH	400		Formal Approval	
275.	Veritas Infrastructure Development Limited	Village Shahbaez, Taluka Alibaug, Distt. Raigad, Maharashtra	Biotech	МН	11.54		Formal Approval	
276.	Jawaharlal Nehru Port Trust (JNPT)	Navi Mumbai, Mumbai, Maharashtra	Port Based Multi Product	МН	277		Formal Approval	[23 July, 2014]
Madhya Pra	adesh							÷
277.	Parsvnath Developers Limited	Village Lasudia Parmar, Tehsil Sanwer, District Indore, Madhya Pradesh	IT/ITES	MP	30.981	26th July, 2007		to Q
278.	Madhya Pradesh Audyogik Kendra Vikas (Jabalpur) Limited	Village Hargarh, Tehsil Sehora, District Jabalpur, Madhya Pradesh	Mineral and Mineral based products	MP	101.21	24th July, 2007		to Questions 55

1	2	3	4	5	6	7	8
279.	Madhya Pradesh State Electronics Development Corporation Limited	Ganga Malanpur Village, Tehsil and District Gwalior, Madhya Pradesh.	IT/ITES	МР	12	23rd April 2009	
280.	Madhya Pradesh Audyogik Kendra Vikas (Jabalpur) Limited	Village Umariya, Tehsil Shahpura, District Jabalpur Madhya Pradesh.	Agro Based Products	MP	101.21	25th August, 2009	
281.	Hindalco Industries Limited	Village Bargawan, District Singruali, Madhya Pradesh	Aluminium	MP	111.89	19th March, 2012	
282.	Impetus Infotech (India) Private Limited	Village Badiyakima District Indore, Madhya Pradesh	IT/ITES	MP	10	5th February, 2013	
283.	Infosys Ltd.	Village Tigariya Badshah, Indore, Madhya Pradesh	IT	MP	52.643	13th March, 2013	
284.	Tata Consultancy Services Limited	Village Bada Bangarda and Tigariya Badshah, Madhya Pradesh	IT/ITES/ BPO/KPO	MP	40.468	5th July, 2013	

285.	Writers and Publishers Limited	Chindwara, Madhya Pradesh	IT/ITES	MP	18.9	Formal Approval	Oral A
286.	Madhya Pradesh State Electronics Development Corporation (MPSEDC)	Village Purva, Jabalpur, Madhya Pradesh	IT/ITES	MP	36.437	Formal Approval	Oral Answers
287.	Madhya Pradesh State Electronics Development Corporation (MPSEDC)	Badwai, Near Airport, Bhopal, Madhya Pradesh	IT/ITES	MP	85	Formal Approval	[23 Ju
288.	Zoom Developers Private Limited	Bada Bangarda, Indore, Madhya Pradesh	IT/ITES	MP	100	Formal Approval	[23 July, 2014]
289.	MAN Industries (India) Limited	Indore, Madhya Pradesh	IT/ITES	MP	10.44	Formal Approval	
290.	Malwa IT Park Ltd.	Khajarana AB Road, Bypass, Indore, Madhya Pradesh	IT/ITES	MP	10.343	Formal Approval	to Questions
291.	The Gwalior Agriculture Co. Ltd.	Dabra, District, Gwalior, Madhya Pradesh	Multi Services	МР	100	Formal Approval	ons 57

	2	3	4	5	6	7	8
292.	Cassandra Realty Private Limited (100% subsidiary of Entertainment World Developers Private Limited	MR-10 Road, Off by pass Road, Indore, Madhya Pradesh	IT/ITES	MP	13.72		Formal Approval
93.	Ruchi Realty Holdings Limited	Village Kaanadia, Tehsil & District Indore, Madhya Pradesh	IT/ITES	MP	14.25		Formal Approval
94.	M.P. Audyogik Kendra Vikas Nigam (Indore) Limited	Village Rangwasa, District Indore, Madhya Pradesh	Gems and Jewellery	MP	10.924		Formal Approval
lanipur							
95.	Manipur IT SEZ Project Development Company Ltd.	Imphal, Manipur	IT/ITES	MN	10.85	26th February, 201	4
Nagaland							
296.	Nagaland Industrial Development	Ganeshnagar Under Dhansiri	Agro and Food	NG	50.7	9th July, 2009	

	Corporation Limited	Sub-Division, Demapur District, Nagaland.	Processing				Oral Answers
297.	H.N. Company	Dimapur, Nagaland	Multi Product	NG	290	15th October, 2012	vers
Odisha							
298.	Hindalco Industries Limited	Village Lapanga, Tehsil-Rengali, District Sambalpur, Odisha	Aluminium and Aluminium Products	OR	115.706	13th March, 2008	
299.	Vedanta Aluminium Limited	Brundamal and Kurebaga Villages, Tehsil and District - Jharsuguda, Odisha	Manufacture and Export of Aluminium	OR	166.91/ 18.57864/ 35.08689	27th Feb., 2009/ 29th October, 2009/ 3rd March, 2010	[23 July, 2014]
300.	Saraf Agencies Private Limited	Chhatrapur, Gunjam District, Odisha	Mineral based Industries	OR	105.1953	9th June, 2009	
301.	Orissa Industrial Development Corporation	Village IT (Gaudakashipur and Arisal, Tehsil Jatni, District Khurda,	(Knowledge Park)	OR	106.26	4th January, 2011	to Questions
		Odisha					 59

2	3	4	5	6	7	8
Orissa Industrial	Bhubaneswar,	IT/ITES	OR	26.7		Formal Approval
Infrastructure	P.SChandra-					
Development	Sekharpur,					
Corporation (IDCO)	District Khurda,					
	Odisha					
Orissa Industrial	Village M	Ietallurgical	OR	101.15		Formal Approval
Infrastructure	Manoharpur	based				
Development	(Kalinganagar E	Engineering,				
Corporation (IDCO)	Industrial Complex),	ancillary				
	P.S Duburi, and	d downstream				
	Tehsil -Sukinda,	indistries				
	District Jaipur					
	Odisha					
Gopalpur Special	Gopalpur, District- M	Iulti Product	OR	1173		Formal Approval
Economic Zone	Ganjam, Odisha					
Limited						
Lanco Solar Pvt. Ltd.	Ramdaspur, Cuttack	Solar	OR	101		Formal Approval
	Distt., Odisha					
M/s. Suryo Infra	Mouza - Tulasideipur,	IT/ITES	OR	10.526		Formal Approval
Projects Private	Chandaka,Bhubaneswa	r,				
Limited	Odisha					
	Orissa Industrial Infrastructure Development Corporation (IDCO) Orissa Industrial Infrastructure Development Corporation (IDCO) Gopalpur Special Economic Zone Limited Lanco Solar Pvt. Ltd. M/s. Suryo Infra Projects Private	Orissa IndustrialBhubaneswar,InfrastructureP.SChandra-DevelopmentSekharpur,Corporation (IDCO)District Khurda, OdishaOrissa IndustrialVillageInfrastructureManoharpurDevelopment(KalinganagarDevelopment(KalinganagarCorporation (IDCO)Industrial Complex), P.S Duburi, Duburi, Tehsil -Sukinda, District Jaipur OdishaGopalpur SpecialGopalpur, District- Ganjam, OdishaLimitedLanco Solar Pvt. Ltd.Ramdaspur, Cuttack Distr., OdishaM/s. Suryo Infra Projects PrivateMouza - Tulasideipur, Chandaka, Bhubaneswa	Orissa IndustrialBhubaneswar,IT/ITESInfrastructureP.SChandra-DevelopmentSekharpur,Corporation (IDCO)District Khurda, OdishaOrissa IndustrialVillageMetallurgicalInfrastructureManoharpurbasedDevelopment(KalinganagarEngineering, Industrial Complex), ancillary P.S Duburi, and downstream Tehsil -Sukinda, indistries District Jaipur OdishaGopalpur Special LimitedGopalpur, District-Multi Product Ganjam, OdishaLimitedLanco Solar Pvt. Ltd.Ramdaspur, Cuttack Distr., OdishaSolar 	Orissa IndustrialBhubaneswar,IT/ITESORInfrastructureP.SChandra-DevelopmentSekharpur,DevelopmentSekharpur,Orissa IndustrialVillageMetallurgicalORInfrastructureManoharpurbasedORDevelopment(KalinganagarEngineering,Orissa IndustrialORDevelopment(KalinganagarEngineering,ORCorporation (IDCO)Industrial Complex), ancillaryP.S Duburi, and downstreamTehsil -Sukinda, indistriesDistrict Jaipur OdishaOdishaGopalpur Special LimitedGopalpur, District-Multi ProductORLanco Solar Pvt. Ltd.Ramdaspur, Cuttack Distr., OdishaSolarORM/s. Suryo Infra Projects PrivateMouza - Tulasideipur, IT/ITESOR	Orissa IndustrialBhubaneswar, P.SChandra- DevelopmentIT/ITESOR26.7InfrastructureP.SChandra- Sekharpur, Corporation (IDCO)Sekharpur, District Khurda, OdishaOR101.15Orissa IndustrialVillageMetallurgicalOR101.15InfrastructureManoharpur basedbasedOR101.15InfrastructureManoharpur Industrial Complex), ancillary P.S Duburi, OdishaOR101.15Oppapur Special LimitedGopalpur, District- Ganjam, OdishaMulti ProductOR1173Lanco Solar Pvt. Ltd.Ramdaspur, Cuttack Distr., OdishaSolarOR101M/s. Suryo Infra Projects PrivateMouza - Tulasideipur, IT/ITESOR10.526	Orissa IndustrialBhubaneswar,IT/ITESOR26.7InfrastructureP.SChandra-DevelopmentSekharpur,District Khurda, OdishaOR101.15Orissa IndustrialVillageMetallurgicalOR101.15InfrastructureManoharpurbasedDevelopment(KalinganagarEngineering, Orissa Industrial Complex), ancillary P.S Duburi, and downstream Tehsil -Sukinda, indistries District Jaipur OdishaOR1173Gopalpur Special LimitedGopalpur, District-Multi ProductOR1173Economic Zone LimitedGanjam, Odisha Distri, OdishaOR101M/s. Suryo Infra Projects PrivateMouza - Tulasideipur, IT/ITESOR10.526

Punducherry							Orc
307.	Pundeucherry Special Economic Zone Company Ltd	Sedarpet, Karasur, Punducherry	Multi Product	PON	346	Formal Approval	Oral Answers
Punjab							
308.	Lark Projects Private Limited	Village Landra, Mohali, Punjab	Electronic hardware and software including ITES	РВ	10.89	Formal Approval	
309.	Sukhmani Towers Private Limited	Nenetpur and Jawaharpur, Punjab	IT/ITES	PB	10.6	Formal Approval	[23 July, 2014]
310.	Sukhm Infrastructure Pvt. Ltd.	Mohali (SAS Nagar) District, Punjab	IT	РВ	10.58	Formal Approval	014]
311.	ATS Estates (P) Ltd.	Dera Bassi, District Patiala, Punjab	IT/ITES	PB	12	Formal Approval	
312.	Shipra Estate Limited	Dera Bassi, District S.A.S. Nagar, Mohal Punjab	IT/ITES li,	РВ	17.03	Formal Approval	to Questions
313.	M/s Ishan Developers & Infrastructure Pvt. Ltd.	Village Khasa, G. T. Road, Amritsar	Textile Park	PB	102.032	Formal Approval	61

1	2	3	4	5	6	7	8	62
Rajasthan								0
314.	Somani Worsted Limited	Khushkera Industrial Area, Bhiwadi District, Rajasthan	Electronics Hardware and Software or ITES	RJ	19.9994	26th Nov., 2007		Oral Answers
315.	Mansarover Industrial Development Corporation	Jaipur Highway, Village Kaparda, Jodhpur, Rajasthan	Handicraft	RJ	130.689	7th Dec., 2007	De-notification approved by BoA dated 31st May, 2011	[R
316.	Vatika Jaipur SEZ Developers Limited	Jaipur-Ajmer Expressway, Jaipur, Rajasthan	IT/ITES	RJ	20.1366	12th Dec., 2007	De-notification approved by BoA dated 30th August, 2013	[RAJYA SABHA]
317.	RNB Infrastructure Private Limited	NH-15, Opp. Khara Industrial Area, Bikaner, Rajasthan	Textile	RJ	103.39	9th June, 2008/ 11th Aug., 2008		
318.	Genpact Infrastructure (Jaipur) Private Limited	Village Jamdoli, Tehsil Jaipur, Rajasthan	IT/ITES	RJ	10.1175	30th September, 20	10	to Questions
319.	Mahindra World City	Village Bhambhoriya,	, Gems and	RJ	10.136	13th May, 2011		stions

	(Jaipur) Limited	Tehsil Sanganer, District Jaipur, Rajasthan	Jewellery				Oral Answers
320.	Mahindra World City (Jaipur) Limited	Village Kalwara, Tehsil Sanganer, District Jaipur, Rajasthan	IT/ITES	RJ	56.913	27th March, 2012	vers
Tamil Nadu							
321.	Hacciendaa Infotech & Realtors Pvt. Ltd.	Solinganallur Village, Old Mahabalipuram, Tamil Nadu	IT/ITES	TN	26.615	11th April, 2007	[23 July, 2014]
322.	True Developers Pvt. Ltd.	Arasur Village, Palladam Taluk, Coimbatore District, Tamil Nadu	Electronics Hardware, and IT/ITES	TN	11.50.40	20th Nov., 2007	2014]
323.	Foxconn India Developer Private Limited	Santhavelore-B, Chittur Village, Sriperumbudur Taluk, Kancheepuram District,	IT and Electronics Hardware	TN	10.39.00	5th Dec., 2007	to Questions
		Tamil Nadu					 63

1	2	3	4	5	6	7	8
24.	Velankani Technology Parks Pvt. Ltd.	Podavur Village, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu	Electronics Hardware and Software and ITES	TN	57.46715	11th Dec., 2007	
25.	State Industries Promotion Corporation of Tamil Nadu	Footwear Park, Irungattukottai, SIPCOT Industrial Park, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu	Footwear	TN	62.22	7th Feb., 2008	
26.	SNP Infrastructure Pvt. Ltd.	Zamin Pallavaram Village, Tambaram Ta Kancheepuram Distric Tamil Nadu		TN	11.14.70	12th Feb., 2008	
327.	Chennai Business Park Private Limited	Madhuranthagam Taluka, Kanchipuram District, Tamil Nadu	IT/ITES or Business Process Outsourcing	TN	11.78	27th March, 2008	
328.	Rudradev Township Private Limited	Solankurini Village, Madurai Taluk, Madurai District, Tamil Nadu	IT/ITES	TN	31.04	22nd April, 2008	

329.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Sholinganallur II and Perumbakkam Villages, Tambaram Taluk, Kancheepuram District, Tamil Nadu	IT/ITES	TN	80.81.50	30th April, 2008	De-notification approved by BoA dated 11th February, 2010	Oral Answers
330.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Ilandhaikulam Village, Madurai I, Madurai North Taluk, Madurai District, Tamil Nadu	IT/ITES	TN	11.70.50	30th April, 2008		[23 Ju
331.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Vadapalanji Village, Madurai South Taluk and Kinnimangalam Village, Tirumangalam Taluk, Madurai II, Madurai District, Tamil Nadu	IT/ITES	TN	86.46.50	30th April, 2008		[23 July, 2014] to
332.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Jagir Ammapalayam Village, Salem Taluk, Salem District,	IT/ITES	TN	66.50.50	30th April, 2008		to Questions
		Tamil Nadu						65

1	2	3	4	5	6	7	8
333.	IG3 Infra Limited (ETL Infrastructure Services Limited)	Vadamugam Kangeyampalayam Village, Perundurai Taluka, Erode District, Tamil Nadu	Textile	TN	103.64.57	9th June, 2008	
4.	Platinum Holdings Pvt. Ltd.	Navallur Village, H Chengulpet Taluk and Semencherry Village, Tambaram Taluk, Kancheepuram Distric Tamil Nadu		TN	10.565	16th Oct., 2008	
35.	Frontier Lifeline Pvt. Ltd.	Edur Village, E Gummudipundi Taluk, Thiruvallur District, Tamil Nadu	Biotechnology	TN	16.63	2nd Feb., 2009	
36.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Viswanathapuram Village, Hosur Taluk, Krishnagiri District, Tamil Nadu	IT/ITES	TN	70.01	4th May, 2009	
337.	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Gangikondan Village, Thirunelveli Taluk, Thirunelveli District, Tamil Nadu.	IT/ITES	TN	40.48/ 76.893	8th June, 2009/ 20th December, 2011	

338.	KPR Developers Limited	Kollupalayam Village, Arasur Panchayat, Coimbatore District, Tamil Nadu	IT/ITES	TN	20.43	8th July, 2009	Oral Answers
339.	Hall Marc Techno Park Private Limited	Saravanampatty Village, Coimbatore North Taluk, Coimbatore District, Tamil Nadu	IT/ITES Electronic Hardware	TN	12.67	9th July, 2009	
340.	Jay Gee Hitech Infraventures Pvt. Ltd.	Vengadu and Pennalur Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu	IT/ITES	TN	11.885	4th August, 2009	[23 July, 2014]
341.	Xansa India SEZ Development Private Limited	G-2, SIPCOT Information Technology Park, Siruseri, Egattur Village, Kanchipuram District. Tamil Nadu.	IT/ITES	TN	10.02	9th February, 2010	to Questions
342.	State Industries Promotion Corporation of Tamil Nadu	Uthangarai Taluk Gra and Pochampalli a Taluk, Krishnagiri	nite Processing nd Industries Sector	TN	153.83.0	15th March, 2010	estions
		District, Tamil Nadu					67

1	2	3	4	5	6	7	8
343.	Sterlite Industries (India) Limited	Village Therkku District Tuticorin, Tamil Nadu	Copper	TN	128.805	3rd May, 2013	
344.	V.V. Mineral	Thiruvambalapuram Village, Radhapuran Taluk, Tirunelveli District. Tamil Nadu	n Mineral based Products	TN	50.7537	16th December, 2013	3
345.	Anush Infrastructure	Paiyanur, Tamil Nad	u IT/ITES	TN	40.56		Formal Approval
346.	TIDCO	Ennore, Tiruvallur, Tamil Nadu	Multi Product	TN	1172.44		Formal Approval
347.	Tamil Nadu Industrial Development Corpn. Ltd.	Taramani, Chennai, Tamil Nadu	IT&ITES	TN	10.68		Formal Approval
348.	Jafza Chennai Business Parks Private Limited	Vallur Village, Ponneri Taluka, Tirvallur District, Tamil Nadu	FTWZ	TN	136.38		Formal Approval
349.	Rakindo Kova Township Pvt. Ltd.	Coimbatore, Tamil Nadu	IT/ITES	TN	10.12		Formal Approval
350.	SAIL Salem SEZ Private Limited	Salem, Tamil Nadu	Steel	TN	112.34		Formal Approval

351.	Best and Crompton Engineering Limited	6 6 7		TN	10.774	Formal Approval	Oral Answers
352.	DSRK Holding (Chennai) Private Limited	New No. 51, (Old No. 138), Sholinganallur Village, Tambaram Taluk, Kanchipuram District. Tamil Nadu	IT/ITES	TN	16.187	Formal Approval	
353.	Nagarjuna Oil Corporation Limited	Kayalpattu Village Po Cuddalore District, Tamil Nadu	etrochemical/ Petroleum	TN	104.0079	Formal Approval	[23 July, 2014]
354.	NEPC India Limited		n-conventional nergy (Solar)	TN	24.88	Formal Approval	4]
355.	Emaar MGF Land Limited	Pattanam Village, Palladam Taluk, Comibatore District	IT/ITES	TN	17.75	Formal Approval	to Questions
356.	GVK Perambalur SEZ Private Ltd.	Perambalur M District, Tamil Nadu	Aulti Product	TN	1053.856	Formal Approval	ns 69

	2	3	4	5	6	7	8
57.	M/s. PRP Granites	Kalkurichi,	Granite	TN	104.373		Formal Approval
	Exports	Chandran Kulam					
		and Mallankinari					
		Villages, Kariyapati					
		Taluk, Virudhnagar					
		District, Tamil Nadu					
	Uttar Pradesh						
58.	Ansal IT City and	Techzone, Greater	IT/ITES	UP	30.41		29th Aug., 2006
	Parks Limited	Noida, Uttar Pradesh					
59.	OSE Infrastructure	Plot No. C-001,	IT/ITES	UP	10.11753		14th May, 2007
	Limited	Sector-67, Noida,					
		Gautam Budh Nagar					
		District, Uttar Pradesh					
60.	Unitech Infracon	Plot No. TZ-04,	IT/ITES	UP	20.23		15th Jan., 2008
	Limited	Greater Noida, District					
		Gautam Budh Nagar,					
		Uttar Pradesh					
61.	Perfect IT SEZ	Plot No. 6,	IT/ITES	UP	10		15th May, 2008
	Private Limited	Sector-144, Noida,					
		Uttar Pradesh					

		Noida, U.P.					71
367.	Golden Tower Infratech Pvt. Ltd.	Plot No. 8, Sector-144,	IT/ITES	UP	10	18th Dec., 2008	stions
366.	IVR Prime IT SEZ Pvt. Ltd.	Plot No. 5, Sector-144, Noida, U.P.	IT/ITES	UP	10	27th Oct., 2008	to Questions
365.	Sarv-Mangal Realtech Pvt. Ltd.	Plot No. 01, Sector-140A, Noida, U.P.	Electronic hardware and software including IT/ITES	UP	10.045	22nd Oct., 2008	[23 July, 2014]
364.	Jubilant Infracon Pvt. Limited	Plot No. 3, Sector-140 A, Noida, U.P.	IT/ITES	UP	10.1769	2nd Sep., 2008	[23 Ju
363.	Gallant Infrastructure Private Limited	Plot No. 202, Sector Knowledg Park- V, Greater Noida, Uttar Prad		UP	33.2169	17th July, 2008	
362.	Unitech Hi-tech Projects Private Limited	Plot No. 1, Sector-144, Noida, Uttar Pradesh	IT/ITES	UP	10.08	9th June, 2008	Oral Answers

1	2	3	4	5	6	7	8
368.	Hari Fertilizers Limited	Pargana-Ralhupur, Tehsil and District Chandauli, Uttar Pradesh	Multi-Services with FTWZ	UP	100.429	23rd February, 2010	
369.	Uppal Housing Limited	Knowledge Park-V, Greater Noida, District Gautam Budh Nagar, Uttar Pradesh.	Electronics hardware and software and IT/ITES	UP	10.5242	22nd December, 2010	
370.	R.C. Infosystems Private Limited	Plot No. TZ-09 Technical Zone, Greater Noida, Uttar Pradesh.	IT/ITES	UP	10	31st December, 2010	
371.	Artha Infratech Private Limited	Greater Noida, Uttar Pradesh	Electronic Hardware and Software including IT/ITES	UP	10.006754	11th May, 2011	
372.	UP Electronics Corporation Limited	Chuck Gajaria Farm, Sultanpur Road, Lucknow, Uttar Pradesh	IT& Electronics	UP	40.469	26th December, 2013	

373.	Pavitradham Constructions Private Limited	Noida, U.P.	IT/ITES	UP	22.22	Formal Approval	Oral Answers
374.	Uppals IT Projects Pvt. Limited	District Gautam	etronic Hardware and Software Iuding IT/ITES	UP	30.83	Formal Approval	vers
375.	Uttar Pradesh State Industrial Development Corporation (UPSIDC)	Bhadohi, Carpo District Sant Ravidas Nagar, Uttar Pradesh	et and Handicrafts	UP	103.96	Formal Approval	[23 Jul
376.	Max-Digi Infotech Private Limited	Noida, Uttar Pradesh	IT/ITES	UP	10.08	Formal Approval	[23 July, 2014]
377.	DLF Commercial Developers Limited	Noida, Uttar Pradesh	IT/ITES	UP	10.0256	Formal Approval	
378.	Diamond IT Infracon Pvt. Limited	Greater Noida, Uttar Pradesh	IT	UP	10	Formal Approval	te
379.	CBS International Projects Private Limited	Noida, Uttar Pradesh	IT/ITES	UP	10	Formal Approval	to Questions
380.	Diamond Software Developers Pvt. Ltd.,	Plot No. 11, Sector-144, Noida	IT/ITES	UP	10	Formal Approval	ons 73

1	2	3	4	5	6	7	8
381.	Wellgrow Infotech Private Limited	Noida, UP	IT/ITES	UP	10.457		Formal Approval
882.	Anand Infoedge Pvt. Ltd.	Plot No. 1, Sector 143, Greater Noida Express Way Uttar Pradesh		UP	10		Formal Approval
ttarakhan	d						
383.	Parsvnath Developers Limited	Sahastra Dhara Road, Dehradun, Uttarakhand	IT/ITES	UT	13.5426	28th Sep., 2007 & 13th Nov., 2007	De-notification approved by BoA dated 8th November 2013
84.	State Industrial Development Corporation of Uttaranchal Ltd.	Sitarganj, Udham Singh Nagar, Uttarakhand	Multi Product	UT	440		Formal Approval
Vest Benga	1						
385.	Enfield Exports Limited	Kanks, Panagarh Bazar, District Burdwan, West Bengal	IT/ITES	WB	28.972	24th Aug., 2007	

386.	Bengal Shapoorji Developers Pvt. Ltd.	Plot No. III-F/1, Action Area-III, New Town, Kolkata West Benegal	IT/ITES a,	WB	20.2345	5th Dec., 2007	De-notification approved by BoA dated 31st May, 2011	Oral Answers
387.	Tata Consultancy Services Limited	Plot No. II-F/3, Action Area-II, New Town, Kolkata West Bengal	IT/ITES a,	WB	16.19	26th May, 2008		
388.	Enfield Energy Limited	Kanksa, Panagarh, Distt. Burdwan, West Bengal	Non- conventional Energy including solar energy equipments/cell	WB	10.12	10th Feb., 2009		[23 July, 2014]
389.	Bengal Shriram Hi-tech City Private Limited	Uttarpara, Koalkata, West Bengal	IT/ITES	WB	24.29	24th April, 2009		14]
390.	Enfield Realtors Limited	Kanksa, Panagarh, Distt. Burdwan, West Bengal	Non- conventional including Solar Energy Equipments/ cell	WB	10.2752	24th March, 2011		to Questions
391.	M.L Dalmiya & Co. Ltd.	Kolkata (West Bengal)	Leather Products	WB	44		Formal Approval	ns 75

1	2	3	4	5	6	7	8
992.	Enfield Infrastructure Limited	Chandpur Champagachi, near Rajarhat (24 Pgns. North), West Bengal	IT/ITES	WB	20		Formal Approval
93.	Enfield Infrastructure Ltd.	Uttar Gazipur, South 24 Parganas (earlier Kalyani) West Bengal	IT/ ITES	WB	16		Formal Approval
94.	Abex Infocom (P) Ltd.	Distt. 24-Parganas South	IT	WB	40		Formal Approval
95.	Salarpuria Properties Private Limited	District-24 Praganas South West Bengal	IT/ITES	WB	10.27		Formal Approval
96.	Bengal Shristi Infrastructure Developmen Limited	Asansol, West Bengal t	IT	WB	10.207		Formal Approval
97.	Capstone Developer Private Limited	Mouza, Karaidanga, Bhatipouta, Kharamba, (24 Parganas South West Bengal)	IT/ITES	WB	10.43		Formal Approval
98.	Orion IT Parks Pvt. Ltd.	Rajarhat, Kolkata, West Bengal	IT/ITES	WB	28.33		Formal Approval

Oral Answers [23 July, 2014] to Questions 77

SHRI AMBETH RAJAN: Sir, one of the objects of establishing Special Economic Zones was to create employment opportunities. In this regard, I would like to know if Special Economic Zones have still not started, how is the Government going to fulfil the promise of creating employment opportunities? Apart from this, is the Government having any plan to give employment opportunities to SCs and STs?

SHRIMATI NIRMALA SITHARAMAN: Sir, as regards operationalising SEZs, several factors determine it. It is a long-term process and the time for completion of every project, actually, depends on several issues. Of late, of course, we know that the reasons for not being able to operationalise any particular SEZ are because of various factors, like change in the Fiscal Incentives Regime, global recession, situations arising out of difficulties in achieving the continuity in the land which has been acquired and so on. So, operationalising SEZs, being dependent on several factors, take its time. But the facts are, now, in front of us and the situation is easing. There are several conditions which are improving as a result of which we think SEZs may, probably, now attract greater investor interest and employment generation also may pick up.

MR. CHAIRMAN: Now put your second supplementary.

SHRI AMBETH RAJAN: Sir, the answer is not complete.

MR. CHAIRMAN: If the answer is not complete, then, there is a different procedure for it. Now put your second supplementary.

SHRI AMBETH RAJAN: Okay, Sir. As many Special Economic Zones are nonstarters, I would like to know whether the Government has taken any steps to take back the land allotted to SEZs. If lands are taken back, they can be utilized for any other purposes including agriculture. What is the stand of the Government in this regard?

SHRIMATI NIRMALA SITHARAMAN: Sir, when a SEZ is cancelled or when it is denotified, several procedures are adopted before a No Objection Certificate (NOC) is issued. One such thing relates to land which comes under the purview of State Governments. Of course, State Governments will go through the Terms of Reference and conditionalities with which the land was given, and after reviewing that, they will take action at the State level. When it comes to other factors, at the time of Denotification, the No Objection Certificate is issued only after making sure that the conditionalities and the amounts which are due to the Authorities are retrieved. It is only after ensuring these things that NOCs are issued. Now, with particular reference to land, State Governments do their due diligence on it and ensure that dues to States are settled, and it is only then that the NOCs are issued.

78 Oral Answers [RAJYA SABHA]

to Questions

SHRI JAIRAM RAMESH: Sir, Parliament passed the new law relating to Land Acquisition in 2013, and SEZs were brought under this law. My supplementary relates to SEZs that came prior to the passage of this law. I have heard the answer that the hon. Minister had given to the previous questioner. There are 398 non-functioning SEZs with a total area in excess of 9,000 hectares. I take the point that States, ultimately, decide what will happen to the unutilized land. I would like to know from the hon. Minister as to whether she would consider issuing an advisory to all State Governments on what the best practice should be for the utilization of the land that was taken over by SEZs and which have become non-functional.

SHRIMATI NIRMALA SITHARAMAN: Sir, the input by the hon. Member, Shri Jairam Ramesh, is, certainly, very valid and I will, certainly, look into it and see what best we can do on that.

श्री नरेश अग्रवाल : माननीय सभापति जी, मैं आपके माध्यम से माननीय मंत्री महोदया को बताना चाहता हूं कि देश में एस.ई.जेड. एरियाज़ जिन इलाकों में खुल रहे हैं, उन इलाकों की वह जमीन जा रही है, जो जमीन जोत के काबिल है, जबकि देश में तमाम ऐसी जमीनें पड़ी हैं, जो उपजाऊ नहीं हैं, जिनको हम ऊसर या बंजर कहते हैं। तो मंत्री महोदया से हम यह पूछना चाहते हैं कि एस.ई.जेड. एरियाज़ खोलने के लिए आपने जो मानक बनाए हैं, जो गाइडलाइन्स बनाई हैं, उन गाइडलाइन्स में क्या आप यह necessary करेंगे की फ्यूचर में जो भी एस.ई.जेड. एरियाज़ खुलेंगे, उनमें उन इलाकों को प्रायोरिटी दी जाएगी, जिन इलाकों में ऊसर भूमि उपलब्ध है, ताकि उपजाऊ जमीन कम न हो? साथ ही साथ, आप देखिए कि उत्तर प्रदेश में जितने एस.ई.जेड दिखाए गए हैं, वे सब नोएडा में ही हैं, सिर्फ एक है लखनऊ का एरिया, बाकी सब नोएडा में हैं। उत्तर प्रदेश केवल नोएडा में तो नहीं हैं। एक हजार किलोमीटर लंबा उत्तर प्रदेश है, तो उत्तर प्रदेश में सरकार ने एस.ई.जेड. खोलने की मांग की थी या दूसरे लोगों ने की थी, यह आप बताएं और उनमें से आप कितने स्वीकृत करने जा रही हैं?

SHRIMATI NIRMALA SITHARAMAN: The hon. Member has raised a specific point about SEZs in Uttar Pradesh and particularly referring to SEZs which are in non-NOIDA areas, in the sense referring to *Banjar* lands which are non-agricultural lands or wastelands which can be usefully not utilized in agriculture. I will have to certainly look into this because I would not, at this stage, be able to tell you the priority in determining whether the SEZs have to be only in NOIDA or not utilized *Banjar* lands was the condition at all because I don't think SEZs as far as I can understand here have gone ...

श्री नरेश अग्रवाल : सर, मेरे प्रश्न का ...(व्यवधान)...

SHRIMATI NIRMALA SITHARAMAN: I have not completed my answer, Sir. Would you allow me?

श्री नरेश अग्रवाल : सर, हम लोग हिन्दी बोलने वाले हैं और मंत्री महोदया अंग्रेजी बोलने वाली हैं। ...(व्यवधान)... दुर्भाग्य है कि हम लोग हिन्दी बोलने वाले हैं।

श्री सभापति : नरेश जी, प्लीज। उनको जवाब तो पूरा कर लेने दीजिए।

श्री नरेश अग्रवाल : सर, मैंने पूछा था कि ...(व्यवधान)...

श्री सभापति : उनका जवाब तो सुन लीजिए।

श्री नरेश अग्रवाल : हमने यह प्रश्न किया था कि क्या वे उनकी गाइडलाइन्स में फ्यूचर में उस एरिया को एस.ई.जेड. की प्राथमिकता देंगे जहां पर अनकल्टीवेटिड लैंड है?

श्री सभापति : ठीक है।

Oral Answers

श्री नरेश अग्रवाल : क्या उस एरिया को प्राथमिकता देंगे, यह प्रश्न हमने पूछा था। ...(व्यवधान)... इसके अलावा उत्तर प्रदेश में ऐसे कौन-कौन से एरियाज़ हैं ...(व्यवधान)...

MR. CHAIRMAN: That is for the future.

SHRIMATI NIRMALA SITHARAMAN: Can I please answer completely and after which I will certainly be glad to answer the additional questions which come out of my answer. I am certainly trying to underline the fact that SEZs are taken up after the proposals are received from State Governments. While the suggestion given by the hon. Member is very valid and it may be of use for future, at the moment, the hon. Member, I am sure, is seized of how proposals come from State Governments and lands that are chosen for SEZs are essentially decided, therefore, by the State-driven proposal and therefore, the answer for current proposals being located wherever they are located is essentially because of the choice made by the States and for future the suggestion that the hon. Member is giving we will certainly be glad to consider.

MR. CHAIRMAN: Shri A. U. Singh Deo.

DR. T. SUBBARAMI REDDY: Sir, for the last fifteen days I have not been given a chance to put a supplementary question.

SHRI A. U. SINGH DEO: It is in China where SEZs have been a universal success because of the size and infrastructure created in for companies which locate themselves in SEZs. Such companies achieve global competitiveness due to economies of scale. Whereas in India, SEZs have been nomenclatured without adequate size of land or surrounding infrastructure, thus achieving no benefit apart from tax incentives for exports. Will the Government reconcile the SEZ guidelines to ensure that that any SEZ created in India provides for adequate size of land and infrastructure thereby creating economies of scale and ensuring that Indian companies become globally competitive?

80 Oral Answers [RAJYA SABHA] to Questions

SHRIMATI NIRMALA SITHARAMAN: Sir, as regards the size of the land being an issue in the determination of the SEZ rules, I think quite a lot of discussions have taken place. Sometimes, we found that the largeness of the requirement itself is a deterrent in forming an SEZ and some other times we found that absence of contiguous availability of land became an issue in establishing an SEZ. Land availability is certainly an issue and sometimes, of course, you would have seen that we have probably reduced the requirement of land in some cases. So that is a serious issue on which the reviews which are taking place of SEZs are seized of the issue of non-availability and that is certainly a thing for future so that SEZs do not suffer because of strict availability of size of land becomes an issue.

MR. CHAIRMAN: Q. No. 222.

SHRI V. HANUMANTHA RAO: *

MR. CHAIRMAN: I know that. Only three supplementaries can be taken. You can't irritate like this. ...(Interruptions)... आप क्या कर रहे हैं?...(Interruptions)... Nothing of this is going on record.

Purchase of oil and gas through barter trade

*222. SHRI P. BHATTACHARYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has any plans to purchase crude oil, petrol and gas through barter trade to avoid paying in dollars;

(b) if so, the details thereof and if not the reasons therefor; and

(c) the steps taken by Government to control frequent increase in prices of petrol, diesel and domestic LPG?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) and (b) While there is no existing barter arrangement involving import of crude oil, Government continues to explore possibilities for such an arrangement as it would lead to export promotion and result in saving of foreign exchange.

^{*}Not recorded.